

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2709
(To be answered on the 22nd December 2022)**

DEVELOPMENT OF AIRPORT IN BIHAR

2709. SHRI SANTOSH KUMAR

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the present status of the development works being carried out at Bihta and Purnia airports in Bihar;
- (b) whether the State Government has allocated sufficient land for both the airports;
- (c) if so, whether any timeline has been fixed for completion of the said airports; and
- (d) if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a) to (d): Airports Authority of India (AAI) has projected a land requirement of 191.5 acre to the State Government of Bihar for extension of runway at Bihta airport to make it suitable for operation of wide-bodied aircraft and 8 acre land for the expansion of Apron to accommodate wide bodied aircraft. The land is yet to be handed over by the State Government of Bihar to AAI.

Purnia Airport is owned by Ministry of Defence/ Indian Air Force. AAI had requested 50 acre land for development of a Civil Enclave at Purnia. State Government had informed in June, 2022 that 52.18 acre of land has been acquired. However, AAI had requested land on Northern side and the State Government has acquired land on the Southern side. As per the National Civil Aviation Policy, 2016, the responsibility to provide land free of cost and free from all encumbrances for development of an airport lies with the respective State Government. The completion of the projects depends upon availability of land by the State Government to AAI.
